Information note to the Press (Press Release No. 28/2009)

For Immediate release

TELECOM REGULATORY AUTHORITY OF INDIA

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Subject:- <u>Comments received on draft amendment regulation for amending the</u> <u>Interconnection Regulations</u>

New Delhi: 16th March, 2009 - A draft amendment regulation for amending the Interconnection Regulations was placed on the TRAI's website on 26th February, 2009, inviting views/comments of the stakeholders. Comments of the stake-holders on the same were invited by 7th March, 2009. Comments received from stakeholders are being placed on TRAI's website: www.trai.gov.in

Contact Address in case of any clarification:

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